

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

12/2

C.P No. 1431/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Chryso India Pvt. Ltd
V/s
Pratibha Industries Ltd and Other 1

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12.	Disha Ponda i/b India Law	Adv for Corporate Debtor	D. Ponda
	Minal Ponda	Adv for Plaintiff Debtor	M. Ponda

ORDER

CP No. 1431/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 12.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)